The Constitution (Amendment) Bill, 2009

(Insertion of New Article 15A, 17A and 17B)

SHRI M. RAMA JOIS (Karnataka): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI M. RAMA JOIS: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2009 (Insertion of New Article 2A).

SHRI MATILAL SARKAR (Tripura): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI MATILAL SARKAR: Sir, I introduce the Bill.

The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Amendment Bill, 2009

SHRI MATILAL SARKAR (Tripura): Sir, I beg to move for leave to introduce a Bill further to amend the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006.

The question was put and the motion was adopted.

SHRI MATILAL SARKAR: Sir, I introduce the Bill.

The Representation of the People (Amendment) Bill, 2009

(To amend Section 77)

SHRI Y.P. TRIVEDI (Maharashtra): Sir, I beg to move for leave to introduce a Bid further to amend the Representation of the People Act, 1951.

The question was put and the motion was adopted.

SHRI Y.P. TRIVEDI: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Dr. Akhilesh Das Gupta, not present. Shri Shreegopal Vyas.

The Ban on Cow Slaughter Bill, 2009

श्री श्रीगोपाल व्यास (छत्तीसगढ़): महोदय, मैं प्रस्ताव करता हूं कि गाय और इसकी सन्तित के वध का प्रतिषेध करने और तत्संसक्त विषयों के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्री श्रीगोपाल व्यास : महोदय, मैं विधेयक को पुर:स्थापित करता हूं।

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Now we take up the State Bank of Saurashtra (Repeal) and the State Bank of India (Subsidiary Banks) Amendment Bill, 2009.